

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:734
ANSWERED ON:25.07.2003
HOUSING FINANCE COMPANIES
RAMCHANDRA VEERAPPA

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government propose to bring housing finance companies within the jurisdiction of Securitisation Act, 2002, and
- (b) if so, the details thereof alongwith the reasons thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANANDRAO V. ADSUL)

(a) & (b) A proposal to bring Housing Finance Companies with-in the jurisdiction of Securitisation Act, 2002 is under consideration of the Government.